

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2095/2023

RAKESH PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-11-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Kumar Srivastava, AOR
Mr. Dharendra Kumar, Adv.
Mr. Bijender Singh, Adv.
Mrs. Sanno Kumar, Adv.

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent No.2. Ld. Advocate, Mr. Satvic Mathur, appearing on behalf of Mr. Akshat Shrivastava, Advocate-on-record appears for respondent No.2 and seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Original records have been received from the High Court as well as Trial Court.

Parties may file additional documents, if any.

List again on 5.1.2024.

H. SHASHIDHARA SHETTY
Registrar